

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/4070/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri Rajib Goswami,  
Member, MACT,  
Sonitpur, Tezpur.

Dated Guwahati, the 7<sup>th</sup> September, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT(S) 520 dtd. 04.09.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 06.09.2021 along with station leave permission, with your official vehicle, at your own cost, from the evening of 04.09.2021 till the morning of 07.09.2021**, has been granted. However, you have been asked to make own arrangement in respect of official Driver.

Yours faithfully,

*Sd/-*

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-91/1994/4071/A, dated 7.9.2021

Copy to:.

1.  The Project Manager, Gauhati High Court.

*(Signature)*  
02/09/21  
**JT.REGISTRAR (VIGILANCE)**  
*(Signature)*